

C. A. T. Bench, JAIPUR

Date of Order

Orders

26/7/93

None present on behalf of the applicant

This is an M.P. praying for filing of Joint Application. Defects in main Case have still not ^{been} removed and the same is being listed before the Hon'ble Bench for declining registration on 29-8-93.

This M.P. alongwith main Case be listed before the Hon'ble Bench for direction on 29-7-93.

REGISTRAR

Central Administrative Tribunal
Jaipur Bench; JAIPUR.

29.7.93

None present on behalf of the petitioner

Counsel for the applicant has not removed the defects inspite of repeated adjournments. The registration is declined.

(P.P. Srivastava)
Member (A)

(D.L. Mehta)
Vice Chairman

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29-7-93